

February 19, 2021

NOTICE

The Ld. Principal District & Sessions Judge, South West District, Dwarka Courts Complex, Delhi shall hold court proceedings through video conference instead of physical court hearings on **February 20, 2021**.

All Advocates, litigants, whose cases are listed for hearing on **February 20, 2021** are requested to use the following link to join the virtual court proceedings:

<https://districtcourtdwarka.webex.com/meet/PDSJRoom611>

This notice is issued with prior approval of Ld. Principal District & Sessions Judge, South West District, Dwarka Courts Complex, Delhi.

(Hargurvarinder Singh Jaggi)
Addl. District Judge – 02
Officer In-Charge, Computers
South West, Delhi

No.: 4241-4252/PDJ/DWK/2021

Dated: 19.02.2021

Copy forwarded for information to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Concerned Judicial Officer, District Court, Dwarka.
3. The Officer In-charge, Facilitation & Computer Branch, District Court, Dwarka.
4. Office of CMM (SW), District Court, Dwarka.
5. Sr. A.O. (J)/Branch In-charge, Judl. District Court, Dwarka.
6. The President/Hony. Secretary, DCBA, District Court, Dwarka.
7. The Chief Prosecutor, Prosecution Branch, District Court, Dwarka.
8. The Concerned DCPs, Delhi Police.
9. PS/Reader to the undersigned.
10. The Insp. General Prison, Tihar, New Delhi.
11. The Branch In-charge, Computer Branch for uploading on the website.
12. The In-charge, R&I Branch for Layers.

(Hargurvarinder Singh Jaggi)
Addl. District Judge – 02
Officer In-Charge, Computers
South West, Delhi